

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3399
ANSWERED ON:17.03.2015
ISSUANCE OF IDENTITY CARD
Adityanath Shri Yogi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to issue Identity Cards to each citizen of the country to impose effective checks on foreign intruders in the country;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to make AADHAAR mandatory for the identification of citizens in the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): The Citizenship Act, 1955 provides the Central Government to compulsorily register every citizen of India and issue National Identity Card to him. It has been decided that National Population Register (NPR) should be completed and taken to its logical conclusion, which is the creation of National Register of Indian Citizen (NRIC) and National Identity Card would be issued to Citizens by verification of citizenship status of every usual resident in the NPR. The proposal for the same are under consideration of the Government.

(c) to (d): As per the information furnished by UIDAI, the Aadhaar is issued to the residents of the country. It is not a proof of citizenship. Enrolment for Aadhaar is voluntary. It is for the implementing authorities to decide on the applicability of Aadhaar for delivering various services to the people.